

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL No. 219 OF 2016 & IA No. 470 OF 2016

APPEAL No. 220 OF 2016 & IA No. 473 OF 2016

APPEAL No. 207 OF 2016

APPEAL No. 208 OF 2016 And

APPEAL No. 295 of 2016

Dated: 1st December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL No. 219 OF 2016 & IA No. 470 OF 2016

In the matter of:

M/s Maral Overseas Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr.

.... Respondent(s)

APPEAL No. 220 OF 2016 & IA No. 473 OF 2016

In the matter of:

M/s HEG Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) :

**Mr. Deepak Biswas
Mr. Shashank Singh
Mr. Arjun Minocha**

Counsel for the Respondent(s) :

**Mr. S. Venkatesh
Mr. Pratyush Singh
Mr. N.Bhattacharya**

**Ms. Ranjitha Ramachandran
Mr. Shubham Arya a/w
Ms. G. Maheshwari
Mr. L.P.Jaiwsal for R-2**

APPEAL No. 207 OF 2016

In the matter of:

M/s Hindalco Industries Ltd. Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

APPEAL No. 208 OF 2016

In the matter of:

M/s Century Textiles & Industries Ltd. Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Syed Shahid Hussain Rizvi

Counsel for the Respondent (s) : Shri Venkatesh
Mr. N.Bhattacharya
Mr. Pratyush Singh

Ms. Ranjitha Ramachandran
Mr. Shubham Arya a/w
Ms. G. Maheshwari
Mr. S.R. Sharma (Reps.) for R-2

APPEAL No. 295 OF 2016

In the matter of:

M/s Ultratech Cement Ltd. Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Saurav Agarwal
Ms. Astha Gaur
Ms. Swoshi Chatterjee

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya a/w
Ms. G. Maheshwari
Mr. L.P.Jaiswal for R-2

ORDER

List these matters on **12.12.2016.** In the meantime, pleadings be completed.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt